

**Bilateral Relationship with Bangladesh**

5859. SHRI PRATAPRAO B. BHONSLE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to take any new measures to strengthen the bilateral relationship with Bangladesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). The Government accords high priority to enhancing our relations with Bangladesh. At the invitation of the External Affairs Minister the Foreign Minister of Bangladesh visited India from 26-29 August, 1991. In-depth discussions were held on matters of mutual interest and on the steps to be taken for the further strengthening of Indo-Bangladesh relations. Two economic agreements, one on the Avoidance of double Taxation and the other on the extension of a Rs. 30 crore credit to Bangladesh, were also signed during the visit.

63 *Telecommunication*  
**Nomenclature of Extra Departmental Agents**

5860. PROF. PREMDHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a proposal to change the nomenclature of the Extra Department Agents was considered on April 4, 1991 in a meeting between the representatives of the Ministry, Bhartiya Postal Employees Union Postmen and Class IV and Bhartiya ED Employees Union; and

(b) if so, the outcome thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Yes Sir.

(b) No decision has been taken in the matter.

264 *Telecommunication*  
**Compensation to E.D. Employees**

5861. PROF. PREMDHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to compensate the E.D. Mail carriers and E.D. packers who perform duty beyond their prescribed duty hours;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise.

(c) The terms of service of ED Agents and the nature of duties entrusted to them as also the manner in which they are performed do not call for payment of O.T.A.

264 *Wildlife*  
**Yak Population**

5862. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether yak population in the country is dwindling;

(b) whether the Government have conducted any census of yaks population in Sikkim and if so, the details thereof; and

(c) the steps taken by the Government to increase the yak population?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI K.C.  
LENKA): (a) No, Sir.

(b) Yes, Sir. According to the Fourteenth  
Livestock Census, the population of yak in  
Sikkim was 5354.

(c) As the Yak population in the country  
has not shown decline over the years, the  
Government have not taken any steps so far  
to increase their population.

[Translation] 265

**Exploitation of Minerals In Bihar**

5863. SHRI LALIT ORAON: Will the  
Minister of MINES be pleased to state:

(a) the details of the minerals exploited  
in Bihar during last three years, year-wise  
alongwith their total value;

(b) the details of the minerals exported;  
and

(c) the share of Bihar Government from  
the income earned by export during last  
three years, year-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF MINES (SHRI BALRAM  
SINGH YADAV): (a) The quantity and value  
of different minerals produced in the State of  
Bihar during 1988, 1989 and 1990 are given  
in the attached Statement-I

(b) The figures and value of principal  
minerals exported from India during 1985-86  
to 1987-88 are given in the attached State-  
ment-II

(c) While royalty and other State levies  
on the minerals accrue to the State Gov-  
ernment, the income earned from the export  
goes to the individual exporter of minerals.